

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3588  
TO BE ANSWERED ON 17.03.2021**

**MOU BETWEEN RLDA AND DRP**

**†3588. SHRI SANJAY JADHAV:  
SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether any Memorandum of Understanding (MoU) has been signed by Railway Land Development Authority (RLDA) and Dharavi Redevelopment Project (DRP/SRA) to transfer 45 acres of Railway Land for Dharavi Redevelopment Project;**
- (b) if so, the details thereof and whether DRP/SRA has provided any amount to RLDA according to MoU and if so, the details thereof;**
- (c) the latest position of the said proposal and the time by which it is likely to be approved;**
- (d) whether the operational land can be transferred within 30 days of signing of MoU and the reasons for 45 acres of land not being transferred to DRP/SRA despite above payment and the subsequent action thereon; and**
- (e) the time by which the open land and operational land will be given to DRP/SRA?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) and (b): Yes, Sir. A Memorandum of Understanding (MoU) has been signed on 03.03.2019 between Rail Land Development Authority**

**(RLDA) and Dharavi Redevelopment Project/Slum Rehabilitation Authority (DRP/SRA) (setup by Govt. of Maharashtra) for joint redevelopment of land parcels at Matunga. Under this MoU, DRP/SRA is required to redevelop Railway Quarters and Service Buildings etc. at Matunga integrated with redevelopment of Dharavi area on a pre-defined revenue sharing basis between Government of Maharashtra (DRP/SRA) and Indian Railways (RLDA). Further, DRP/SRA has provided ₹800 Cr. as 1st installment of upfront payment.**

**(c) to (e): In terms of MoU, handing over of Railway's land parcel at Matunga is to be facilitated on transfer of ₹800 Cr by DRP/SRA and signing of Definitive Agreement between DRP/SRA and RLDA. The Definitive Agreement as prepared by RLDA has been shared with DRP-SRA for finalization. Railway land at Matunga will be handed over after signing of Definitive Agreement between RLDA and DRP/SRA.**

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